

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.09.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3617 of 2022 in Restoration Application No. ___ of 2022 in Comp. App. (AT) (Ins) No. 1143 of 2019	Vidya Educare Pvt. Ltd. Vs. Agroha Colourtech Pvt. Ltd.	Sanchit Garga
2.	I.A. No. 3624 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Mileage Hospitality LLP Vs. Amit Jain	Jaitegan S. Khurana

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